

Nikesh Kumar Sinha
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

To

1. Mr. Dhruva Chandra Mishra, Principal District & Sessions Judge, Gumla,
2. Mr. Satya Prakash Sinha, Principal District & Sessions Judge, Hazaribagh,
3. Mr. Anil Kumar Mishra No. I, Principal District & Sessions Judge, Jamshedpur,
4. Mr. Rasikesh Kumar, Principal District & Sessions Judge, Khunti,
5. Mr. Manoj Kumar Singh, Principal District & Sessions Judge, Latehar,
6. Mr. Arvind Kumar Pandey, Principal District & Sessions Judge, Lohardaga,
7. Mr. Alok Kumar Dubey, Principal District & Sessions Judge, Ramgarh,
8. Mr. Diwakar Pandey, Judicial Commissioner, Ranchi,
9. Mr. Deepak Baranwal, District & Addl. Sessions Judge, Bokaro,
10. Mr. Manoj Kumar Sharma, District & Addl. Sessions Judge, Gumla,
11. Mr. Bhupesh Kumar, District & Addl. Sessions Judge, Gumla,
12. Mr. Kumar Pawan, District & Addl. Sessions Judge-cum-Special Court, elected M.P. & M.L.A., Hazaribagh,
13. Mr. Braj Kishore Pandey No. 2, District & Addl. Sessions Judge-cum-Special Judge, Land Acq., Hazaribagh,
14. Mr. Vishal Kumar, Special Judge, POCSO Act, Hazaribagh,
15. Mr. Deepak Malik, District & Addl. Sessions Judge-cum-P.O., MVACT, Hazaribagh,
16. Mr. Bimlesh Kumar Sahay, District & Addl. Sessions Judge, Jamshedpur,
17. Mr. Abhas Verma, District & Addl. Sessions Judge, Jamshedpur,
18. Mr. Kankan Pattadar, District & Addl. Sessions Judge, Jamshedpur,
19. Mr. Anand Mani Tripathi, District & Addl. Sessions Judge, Jamshedpur,
20. Ms. Kumari Vaishali Srivastava, District & Addl. Sessions Judge, Jamshedpur,
21. Mr. Nishant Kumar, District & Addl. Sessions Judge, Jamshedpur,
22. Ms. Namita Chandra, District & Addl. Sessions Judge, Jamshedpur,
23. Mr. Rakesh Kumar Mishra, District & Addl. Sessions Judge, Khunti,
24. Ms. Prachi Mishra, District & Addl. Sessions Judge, Khunti,
25. Mr. Akhilesh Kumar Tiwari, District & Addl. Sessions Judge, Lohardaga,
26. Mr. Amit Shekhar, Addl. Judicial Commissioner, Ranchi,
27. Mr. Madhuresh Kumar Verma, Addl. Judicial Commissioner, Ranchi,
28. Mr. Sanjeev Jha, Addl. Judicial Commissioner, Ranchi,
29. Mr. Arvind Kumar No. 2, Addl. Judicial Commissioner, Ranchi,
30. Mr. Sailendra Kumar, Addl. Judicial Commissioner, Ranchi,
31. Mr. Mithilesh Kumar Singh, Addl. Judicial Commissioner, Ranchi,
32. Mr. Sunil Dutta Dwivedi, Addl. Judicial Commissioner, Ranchi,
33. Mr. Pawan Kumar, Addl. Judicial Commissioner, Ranchi.
34. Ms. Divya Mishra, Chief Judicial Magistrate, Bokaro,
35. Ms. Tabinda Khan, Civil Judge (Sr. Div.)-cum-J.M., Bokaro,
36. Mr. Ravi Kumar Bhaskar, Civil Judge (Sr. Div.)-cum-J.M., Bokaro,
37. Mr. Bhupesh Chandra Samad, Civil Judge (Sr. Div.)-cum-J.M., Bokaro,
38. Mr. Manoranjan Kumar No. II, Chief Judicial Magistrate, Gumla,
39. Ms. Nirmala Barla, Civil Judge (Sr. Div.)-cum- J.M., Gumla,
40. Mr. Sindhu Nath Lamay, Chief Judicial Magistrate, Hazaribagh,
41. Ms. Rupa Bandana Kiro, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh
42. Mr. Bikrant Ranjan, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh,
43. Ms. Shikha Rani Tigga, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh,
44. Mr. Sushil Kumar Pingua, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh,
45. Mr. Vishal Gaurav, Chief Judicial Magistrate, Jamshedpur,
46. Mr. Abhishek Prasad, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur,
47. Mr. Dileep Rajeshwar Tirkey, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur,
48. Ms. Sushila Soreng, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur,
49. Mr. Ravi Shanker Pandey, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur,
50. Mr. Pawan Kumar No. II, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur,
51. Ms. Arpana Kumari, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur,

52. Mr. Narendra Kumar, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur,
53. Mr. Adnan Aqueeb, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur,
54. Mr. Manoranjan Kumar No. 1, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Khunti,
55. Md. Abdul Naseer, Chief Judicial Magistrate, Latehar,
56. Ms. Swati Vijay Upadhyay, Civil Judge (Sr. Div.)-cum-J.M., Latehar,
57. Mr. Krishna Kant Mishra, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Lohardaga,
58. Mr. Manoj Kumar Ram, Chief Judicial Magistrate, Ramgarh,
59. Ms. Sanjibita Guin, Civil Judge (Sr. Div.)-cum-J.M., Ramgarh,
60. Mr. Rohit Kumar, Civil Judge (Sr. Div.)-cum-J.M., Ramgarh,
61. Mr. Chandan, Chief Judicial Magistrate, Ranchi,
62. Mr. Kusheshwar Sinku, Civil Judge (Sr. Div.)-cum-J.M., Ranchi,
63. Mr. Vikram Anand, Civil Judge (Sr. Div.)-cum-J.M., Ranchi,
64. Ms. Archana Mishra, Civil Judge (Sr. Div.)-cum-J.M., Ranchi,
65. Mr. Rakesh Ranjan, Civil Judge (Sr. Div.)-cum-J.M., Ranchi,
66. Mr. Digvijay Nath Shukla, Civil Judge (Sr. Div.)-cum-J.M., Ranchi,
67. Mr. Achhat Srivastava, Civil Judge (Sr. Div.)-cum-J.M., Ranchi,
68. Mr. Kumar Saurabh Tripathi, Civil Judge (Sr. Div.)-cum-J.M., Ranchi,
69. Mr. Raj Kumar Pandey, Civil Judge (Sr. Div.)-cum-J.M., Ranchi,
70. Mr. Mayank Maliyaz, Civil Judge (Sr. Div.)-cum-J.M., Ranchi,
71. Mr. Shambhu Mahto, Civil Judge (Sr. Div.)-cum-J.M., Ranchi,
72. Mr. Abhishek Srivastava, Civil Judge (Sr. Div.)-cum-J.M., Ranchi,
73. Ms. Dhriti Dhairya, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro,
74. Mr. Akshay Sharma, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro,
75. Mr. Mohit, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro,
76. Ms. Shrishti Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro,
77. Ms. Sweta Soni, Addl. Civil Judge (Jr. Div.)-cum- J.M., Gumla,
78. Ms. Shradha Bhushan, Addl. Civil Judge (Jr. Div.)-cum- J.M., Gumla,
79. Ms. Anushka Jain, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh,
80. Ms. Juhi Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh,
81. Mr. Sumant Dixit, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh,
82. Ms. Priyanka Chopra, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh,
83. Mr. Abhinaw Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh,
84. Ms. Kriti Kumari Burnwal, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh,
85. Mr. Arvind Kumar No. 3, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur,
86. Ms. Pujja Kumari Lal, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur,
87. Mr. Jitendra Ram, Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur,
88. Mr. Vikash Kumar Bhagat, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur,
89. Mr. Richesh Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur,
90. Mr. Alok Singh, J.M.-cum-P.M. (J.J.B.), Ramgarh,
91. Ms. Ayesha Singh Sardar, Civil Judge (Jr. Div.)-cum-J.M., Ramgarh,
92. Ms. Kanchan Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi,
93. Ms. Ila Kandpal, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi,
94. Ms. Divya Raghav, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi,
95. Ms. Paridhi Sharma, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi,
96. Mr. Numan Khan Azam, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi,
97. Ms. Ekta Saxena, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi,
98. Ms. Manya Tandon, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi,
99. Mr. Chandan Kumar Goswami, Civil Judge (Jr. Div.), Ranchi,
100. Ms. Jenish Minz, Civil Judge (Jr. Div.)-cum-J.M., Ranchi.

Sub.:- Nomination of Judicial Officers for attending one day **State Level Conference on Environment, Mines and Mineral Laws (C-1)** scheduled to be held on **16th June, 2024** at **Dr. A.P.J. Abdul Kalam Auditorium, Judicial Academy Jharkhand, Ranchi.**

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid Conference scheduled to be held on **16th June, 2024** at **Dr. A.P.J. Abdul Kalam Auditorium, Judicial Academy Jharkhand, Ranchi.**

All the nominated officers have to report at Judicial Academy Jharkhand, Dhurwa, Ranchi for the conference at 9:30 A.M. for registration in proper dress. The arrangements of breakfast and lunch will be made by the Judicial Academy Jharkhand.

You are, therefore, directed to attend the aforesaid Conference on the date as mentioned above

Accordingly, you are accorded necessary permission to attend the aforesaid training Programme.

No individual request seeking permission to attend the Conference is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,

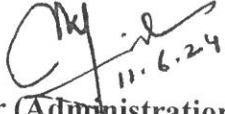
Sd/-Nikesh Kumar Sinha

Registrar (Administration)

Memo No. 3078 /Apptt.

Dated, Ranchi, the 11/06/2024

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing Memo No. 626-627/JAJ dated 07.06.2024 / the Principal District & Sessions Judge, Bokaro / Gumla / Hazaribagh / Jamshedpur / Khunti / Latehar / Lohardaga / Ramgarh including the Judicial Commissioner, Ranchi / the Member Secretary, JHALSA for information and needful / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


11.6.24
Registrar (Administration)